

**CENTRAL INFORMATION COMMISSION**

...

**F.No. CIC/AT/A/2006/00046**

**Dated the 27<sup>th</sup> June, 2006**

**Appellant: Shri Umakant K. Bokade, Sr. Tech. Asstt. (ME), Office of Controller of Mines (Central Zone), Indian Bureau of Mines, Nagpur.**

**Respondents: Shri A.M. Kamble, APIO & Sr. Mining Geologist, Indian Bureau of Mines, Indira Bhawan, Civil Lines, Mumbai-440 001.**

**Shri M.K. Prasher, CPIO & Reg. Controller of Mines, Indian Bureau of Mines, Indira Bhawan, Civil Lines, Mumbai-440 001.**

Shri Umakant K. Bokade, Sr. Technical Assistant (ME), Office of Controller of Mines (Central Zone), Indian Bureau of Mines, Nagpur has come up with this appeal to the Commission against the order of the CPIO, Shri M.K. Prasher, dated 21.2.06. He filed the first appeal before the appellate authority, Shri Ashok Kumar, Controller of Mines (Coord.). There is no order on our file of the first appellate authority.

2. The parties were called for hearing. The appellant was absent whereas the public authority were represented by Shri M.K. Prasher, Regional Controller of Mines and CPIO (CZ) and Shri A.M. Kamble, SMG and APIO (NR), IBM, Nagpur.

3. The grounds on which the appellant had approached this Commission is that the appellate authority has failed to direct the CPIO to disclose to the appellant the information requested by the latter.

4. It is also the appellant's complaint that the CPIO, IBM, Nagpur did not make sincere efforts to collect information from the various sections of the IBM and furnish complete information to the appellant.

5. He has, therefore, urged that the CPIO should be directed to collect necessary information from various sections of the IBM and supply the same to the appellant. He has also urged the Commission to invoke the penalty clauses of the RTI Act against the CPIO for delays in furnishing the information.

.....2

: 2 :

6. We have perused the information furnished by the CPIO to the appellant through his order dated the 21<sup>st</sup> February, 06 and find that the information furnished is complete in all respects and leaves no room for any ambiguity. Information that is not available cannot be supplied. The appellant seems to be dragging this matter on for reasons which we will not like to go into. Suffice it to say that we have no reason to doubt the veracity of the information supplied to the appellant. In case, the appellant wishes to have some additional information, he may file a fresh petition before the CPIO. With these observations, the appeal is dismissed.

Sd/-

(A.N. TIWARI)  
INFORMATION COMMISSIONER

Sd/-

(WAJAHAT HABIBULLAH)  
CHIEF INFORMATION COMMISSIONER

Authenticated by –

Sd/-  
(P.K. GERA)  
REGISTRAR

Address of parties:

1. Shri Umakant K. Bokade, Sr. Tech. Asstt. (ME), Office of Controller of Mines (Central Zone), Indian Bureau of Mines, Nagpur.
2. Shri A.M. Kamble, APIO & Sr. Mining Geologist, Indian Bureau of Mines, Indira Bhawan, Civil Lines, Mumbai-440 001.
3. Shri M.K. Prasher, CPIO & Reg. Controller of Mines, Indian Bureau of Mines, Indira Bhawan, Civil Lines, Mumbai-440 001.